

[Print](#)**Defective Case Register from 2025-09-16 to 2025-09-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/37618/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
2	D-CRLREV/28510/2025	BHAKTA BHUSAN BARIK	2025-09-16	1. Being aggrieved not mentioned. 2. Paragraphs not correctly mentioned in declaration.
3	D-WP(C)/37728/2025		2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. 4 not correctly described.
4	D-WP(C)/36942/2025	DIPTI RANJAN MOHAPATRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) page no. 31 not neat.
5	D-WP(C)/36694/2025	SAYANTAN PANDA	2025-09-16	Address of the Opp.party not mentioned in cause title.
6	D-WP(C)/37625/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit and also I.A of the affidavit.Serial no-4 I.A of the affidavit not correctly furnished.
7	D-CONTC/35869/2025	MANOJ PANIGRAHI	2025-09-16	1. W.P (c) number not correctly furnished Sl. no.4 in Index. 2. Reference certificate not furnished.
8	D-CONTC/37441/2025	ADV.	2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-WP(C)/37438/2025	AMITAV TRIPATHY	2025-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. Signature not furnished in Index.
10	D-RSA/36158/2025	LAXMAN PRADHAN	2025-09-16	1.Trial court Decree be filed for assessment of C.Fee.2.C.Fee Payable not furnished in the Appeal Memo.Put up for S.R after rectification.
11	D-ABLAPL/28412/2025	JAYAKRISHNA MOHAPATRA	2025-09-16	Affidavit Sl No.2 be corrected as fathers name.
12	D-WP(C)/37802/2025	DR. PRASANTA KUMAR MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 46 and 47 not neat.
13	D-ABLAPL/28401/2025	HAREKRUSHNA DASH	2025-09-16	Occupation of the Deponent not mentioned in the Affidavit.
14	D-WP(C)/37594/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Serial no-4 I.A of the affidavit not correctly mentioned.
15	D-CONTC/35711/2025	ADV.	2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-CRLA/27754/2025	ANKANN PANDA	2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Provision of Law Not correctly Furnished. 3. Deponent not mentioned relationship in affidavit.
17	D-BLAPL/28162/2025	RITURANJAN CHHOTARAY	2025-09-16	Case pending before the Lower Court mentioned in cause title does not tally with the Rejection order annexed in annexure-2.
18	D-WP(C)/37637/2025	RAJIV KUMAR MAHANTA	2025-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.Serial no-4 I.A of the affidavit not correctly mentioned
19	D-CONTC/32454/2025	ADV	2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-BLAPL/28365/2025	SOUBHAGYA KUMAR DASH	2025-09-16	1. Page no.8 9 12 and 66 not legible.
21	D-ABLAPL/28420/2025	BIKASH KARNA	2025-09-16	Time mentioned in Synopsis and Para 2 not proper.
22	D-ABLAPL/28236/2025	PRASANTA KUMAR SENAPATI	2025-09-16	1. In Index , page marking not done correctly in respect of Sl 8 to 10
23	D-BLAPL/28375/2025	CHIRANJIB ROUT	2025-09-16	IN CAUSE TITLE G.R IS MENTIONED AS SPECIAL , IN CERTIFIED COPY ONLY G.R IS MENTIONED.
24	D-FAO/37423/2025	SONALI PANDA	2025-09-16	Period of Delay 122 days
25	D-CRLMC/28640/2025	JAYAKRISHNA MOHAPATRA	2025-09-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
26	D-ABLAPL/28252/2025	SANJAY KUMAR BEHERA	2025-09-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
27	D-WP(C)/36931/2025	MAHENDRA KUMAR SAHOO	2025-09-16	30-OTHER DEFECT (IF ANY) promotion order in annex.5 not correctly mentioned in the index.
28	D-BLAPL/28460/2025	JAYADEBA BEHERA	2025-09-16	1. Paragraph 4 of the application not filled. 2. page no 9 and 10 not legible
29	D-CRLMP/26591/2025		2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Put up for further SR after filing of neat copy of petition and properly page marking of the petition.
30	D-ABLAPL/28417/2025	AMITAV TRIPATHY	2025-09-16	Synopsis and Date Chart not properly page marked in the Index as well as on the document itself.
31	D-WP(C)/37631/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
32	D-BLAPL/28516/2025	SARBESWAR SAHOO	2025-09-16	14-NOT PROPERLY INDEXED. 1.Paragraphs mentioned incorrectly in petition and declaration of the affidavit. 2. Annexures-3 and 4 mentioned in petition, but not filed
33	D-WP(C)/37475/2025		2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl.no. 4 not described correctly.
34	D-WP(C)/37276/2025	ANIL KUMAR DAS	2025-09-16	30-OTHER DEFECT (IF ANY) Date of Letter District Panchayet officer vide -4 not tally with Index.Date of Letter vide annex-6 not tally with Index.
35	D-WP(C)/37585/2025	AMITAV TRIPATHY	2025-09-16	30-OTHER DEFECT (IF ANY) Date not correct in index, as per annex.2 and sl.no4 of affidavit in I.A. not proper.
36	D-CRLMC/27963/2025	RABINDRA NATH PRUSTY	2025-09-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-WP(C)/37492/2025	RAJIV KUMAR MAHANTA	2025-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
38	D-ABLAPL/28302/2025	SAROJ KUMAR PADHI	2025-09-16	.Paragraph incorrectly mentioned in declaration of the affidavit. 2. Annexure-1 not properly arranged.
39	D-BLAPL/26950/2025	BHABANI SHANKAR DASPARI	2025-09-16	1. In affidavit ,deponent has not signed the affidavit.
40	D-CRLMP/26592/2025		2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1. Put up for further SR after filing of neat copy of petition and properly page marking of the petition.
41	D-WP(C)/37702/2025	DR. SUSANT KUMAR KANUNGO	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 15 and 21 not neat.
42	D-WP(C)/37413/2025	SUKANTA KUMAR DALAI	2025-09-16	Annexure 13 not correct in averments.
43	D-WP(C)/37274/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. I.A.of the affidavit in Sl.No.4 not correctly furnished.
44	D-RPFAM/36240/2025	DEEPALI MAHAPATRA	2025-09-16	nomenclature not correct, it may be register as CRLMP
45	D-WP(C)/37486/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. I.A.of the affidavit in Sl.No.4 not correctly furnished.
46	D-WP(C)/37721/2025	PRASANT KUMAR MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 and 56 not partial neat.
47	D-WP(C)/37794/2025	DR. PRASANTA KUMAR MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 46 and 47 not neat.
48	D-CONTC/37460/2025	ADV.	2025-09-16	REFERENCE CERTIFICATE NOT FURNISHED
49	D-CRLREV/28515/2025	TIRTH KUMAR SAHU	2025-09-16	1.Athentication fee of Annex4 and 5 not paid. 2 .Cause title not in order . 3. Page no 157 and 158 not proper place .
50	D-WP(C)/37589/2025	ATUL TRIPATHY	2025-09-16	1.D.C.Fee of Rs.2/- to be paid on V>Nama
51	D-BLAPL/28357/2025	BIBHU PRASAD CHHUALSINGH	2025-09-16	1. In declaration under affidavit, no. of paragraph wrongly furnished.
52	D-CONTC/36367/2025	ADV	2025-09-16	1. Undertaking for filing of translated copy not filed.
53	D-WP(C)/37454/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Date of copy of Mission Sakti scheme vide annex-2 not tally with Index.Serial no-4 I.A of the affidavit not correctly mentioned.
54	D-ABLAPL/28425/2025	DEBABRATA DASH	2025-09-16	Name of the husband of the Informant appearing in Para 2 be redacted.
55	D-BLAPL/28321/2025	PRASANTA KUMAR ROUTRAY	2025-09-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
56	D-RSA/36289/2025	SOURAV SUMAN BHUYAN	2025-09-16	Reference Certificate not furnished.
57	D-WP(C)/36946/2025	GYANA RANJAN SETHI	2025-09-16	Date not correct in para-17 of annexure -9.
58	D-BLAPL/28351/2025	SANTOSH CHANDRA ATABUDHI	2025-09-16	1. In declaration under affidavit, no of paragraph not furnished.
59	D-WP(C)/37393/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Date of annex.2 not correct in index.. and sl.no.4 of affidavit in I.A not proper.

60	D-CRLA/28255/2025	BIKRAM CHANDRA GHADEI	2025-09-16	1-Date of charge sheet wrongly mentioned in date chart, 2-The name of the trial court not fully mentioned in linf-6 of para no.1of appeal memo and I.As.,3-Convicted and sentence under section not clearly mentioned in appeal memo and I.As.
61	D-WP(C)/37554/2025	AMITAV TRIPATHY	2025-09-16	30-OTHER DEFECT (IF ANY) Date of annex.2 not correct in index and sl.no.4 of affidavit in I.A not proper.
62	D- ABLAPL/28421/2025	AMITAV TRIPATHY	2025-09-16	Synopsis and Date Chart not properly page marked in the Index and in the Document itself.
63	D- WPCRL/28208/2025	JANMEJAYA KATIKIA	2025-09-16	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLMP.
64	D- ABLAPL/28399/2025	SUSANTA KUMAR TRIPATHY	2025-09-16	Affidavit not in proper format and name of father of the Deponent mentioned under Sl. No.2 not correct.
65	D-WP(C)/37303/2025	PRASANT KUMAR MISHRA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not correctly furnished on declaration in the petition and I.A.
66	D-WP(C)/37770/2025	DR. PRASANTA KUMAR MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no, 46 and47 not neat.
67	D-WP(C)/37446/2025	AMITAV TRIPATHY	2025-09-16	30-OTHER DEFECT (IF ANY) As per annex.2 , date not correct in index and sl.no.4 in affidavit of I.A. not proper
68	D-WP(C)/37661/2025	SURYA NARAYAN PATNAIK, A.G.A	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the I.A of the affidavit.
69	D-WP(C)/37282/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. I.A.of the affidavit in Sl.No.3 not correctly furnished.
70	D- WPCRL/28060/2025	RAKESH BEHERA	2025-09-16	.Subject Code Not Furnished .
71	D- ABLAPL/28398/2025	SANDEEP RAJ PANDA	2025-09-16	Name of the Informant appearing in Para 2 be redacted.
72	D- CRLMC/28269/2025	SAROJ KUMAR ROUTRAY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.

73	D-WP(C)/37215/2025	SUBHADUTTA ROUTRAY	2025-09-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-WP(C)/37566/2025	PRASANT KUMAR MISHRA	2025-09-16	1. Page Nos.46 47 Are not Legible.
75	D- CONTC/36580/2025	ADV.	2025-09-16	COPY OF ORDER ALONG WITH CAUSE TITLE PASSED IN CONTC.NO.3307/2024 BE FILED. THEN PUT UP FOR SR
76	D- BLAPL/28328/2025	BISWAJIT NAYAK	2025-09-16	1. Attested Annexure -1 not filled
77	D- CONTC/37154/2025	ADV	2025-09-16	CAUSE TITLE OF W.P.(C) NO. 32401/2022 TO BE FILED. THEN PUT UP FOR SR
78	D-WP(C)/37049/2025	BIBHUTI BHUSAN NANDA	2025-09-16	1 Deficit court Rs 6/ - not paid in C.T.
79	D-WP(C)/37392/2025	AMITAV TRIPATHY	2025-09-16	Signature not furnished in Index.
80	D- CRLMC/27952/2025	AKSHAYA KUMAR SAHOO	2025-09-16	30-OTHER DEFECT (IF ANY) 1. Annexure-1 and 2 not page marked in Index.
81	D-CRLA/27840/2025	SATYA NARAYAN MISHRA 4	2025-09-16	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Copy of Trial Court Judgement Rs.72.60 not paid. 2. Period of Delay 10 days. 3. As per standing order ,Name of he victim shall not be reflected in v.nama. 4. Provision of Law Not correctly furnished. 5. code no . not correct in assesment slip. 6. .As per annex.1 date of judgement. not correct in index.
82	D-WP(C)/37221/2025	AMITAV TRIPATHY	2025-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
83	D-WP(C)/37611/2025	SURENDRA KUMAR GARTIA	2025-09-16	1. Annexure-12 not numbered in Index.2.For a direction to the Opp. Parties has been repeated in Synopsis. 3. Date of notice dated 25.07.2018 under Annexure-5 does not tally with index
84	D-WP(C)/37402/2025	AMITAV TRIPATHY	2025-09-16	Signature not furnished in Index.
85	D- BLAPL/28170/2025	BIJAY KUMAR BEHERA	2025-09-16	30-OTHER DEFECT (IF ANY) C.T case number not tally with Rejection order and cause title.
86	D- CONTC/37456/2025	ADV.	2025-09-16	17-REFERENCE CERTIFICATE NOT FURNISHED.
87	D-WP(C)/37711/2025	ITISHREE TRIPATHY	2025-09-16	.Petition not correctly addressed to Honorable Court
88	D- CRLREV/28495/2025	ASHOK KUMAR SAHOO	2025-09-16	Good ground certificate not furnished
89	D-WP(C)/31400/2025	RAMDAS ACHARY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Occupation not mentioned in the affidavit.Age not mentioned in the petitioner no-6
90	D-ABLAPL/28337/2025	ARIJEET MISHRA	2025-09-16	30-OTHER DEFECT (IF ANY) 1. Annexure-1 is not legible properly.
91	D-WP(C)/36641/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-16	Name of the petitioner No.2 not executed in V.nama.
92	D-CRLREV/28138/2025	RAGHUNATH DASMOHAPATRA	2025-09-16	C. copy of Annex-2 not filed , Xerox copy filed. 2.Correctly code not indicated. 3.Good ground certificate not furnished.
93	D-CRLMP/28376/2025	SATRUGHNA DASH (A)	2025-09-16	.Subject Code incorrectly Mentioned
94	D-CRLMC/28619/2025	PRAKASH CHANDRA DASH	2025-09-16	C.copy of Annexure -1 not filed.
95	D-WP(C)/37206/2025	JANMEAJAYA DASH	2025-09-16	.Receipt Showing Serv.copy To ct not Filed.
96	D-WP(C)/37237/2025	AMITAV TRIPATHY	2025-09-16	Page nos.15 17 and 19 not legible.
97	D-WP(C)/37579/2025	AMITAV TRIPATHY	2025-09-16	30-OTHER DEFECT (IF ANY) 1. Husband name of the petitioner in cause title not tally with affidavit.
98	D-WP(C)/37398/2025	AMITAV TRIPATHY	2025-09-16	30-OTHER DEFECT (IF ANY) 1. Date not correct in index, as per annex.2.sl.4 in affidavit of I.A. not proper.
99	D-BLAPL/28369/2025	SOUMYA KANTA TRIPATHY	2025-09-16	1. Attested Annexure-2 not filled.
100	D-MACA/37304/2025	NAYAN BEHARI DAS	2025-09-16	Period of Delay 88 days 2. Code not correct
101	D-CONTC/35747/2025	ADV.	2025-09-16	THIS CONTC. PETITION DOES NOT LIE AGAINST CONTEMNOR AS PER THE ORDER OF THE W.P(C) NO.9037/2024
102	D-CONTC/36370/2025	ADV	2025-09-16	1. Details Address of the op. no. 1 not furnished in cause title. 2. Addressed of the Honble C.J. not correctly furnished.
103	D-CRLMP/28305/2025	PRONOY MOHANTY	2025-09-16	30-OTHER DEFECT (IF ANY) 1. Name and address of the petitioner no.2 to 7 not furnished in v.nama
104	D-WP(C)/37219/2025	ANUP UDAYA SENAPATI	2025-09-16	Name of petitioner not correct in cause title.
105	D-WP(C)/37550/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no 4 I.A of the affidavit not correctly mentioned.
106	D-WP(C)/37241/2025	AMITAV TRIPATHY	2025-09-16	page nos.17 to 24 not neat and legible.
107	D-WP(C)/36856/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page. 11 not neat.

108	D-WP(C)/37622/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
109	D-BLAPL/27607/2025	RUDRA NARAYAN PARIJA	2025-09-16	30-OTHER DEFECT (IF ANY) 1. As per rej. order S.T. no not mentioned in the synopsis, cause title and prayer. 2. Name of trial court pending not mentioned in prayer.
110	D-TRPCRL/28459/2025	TAPAN MISHRA	2025-09-16	page no-29 to 33 not visible
111	D-WP(C)/37481/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. I.A.of the affidavit in Sl.No.4 not correctly furnished.
112	D-WP(C)/37488/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. I.A.of the affidavit in Sl.No.4 not correctly furnished.
113	D-CRLA/28483/2025	RAJIBA BIHARI MISHRA	2025-09-16	Put up for S.R.after filing of c.copy or free copy of impugned judgement
114	D-WP(C)/37565/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned
115	D-BLAPL/28327/2025	BRAJA KISHOR PANDA	2025-09-16	P.S. case no. mentioned in cause title does not tally with the F.I.R and C. copy.
116	D-CRLMP/28142/2025	SUSHANTA HARICHANDAN	2025-09-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) COPY OF ORDER DTD.01.11.2023 PASSED IN CRLMP NO.1720/2023 BE FILED
117	D-CONTC/35709/2025	ADV.	2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D-CRLMC/28274/2025	SAROJ KUMAR ROUTRAY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished. 2.As per record,CRLMC Petition and Annexure-1 not properly page marked in index.
119	D-BLAPL/28090/2025	SUDHANSU PRASAD MAHAPATRA	2025-09-16	30-OTHER DEFECT (IF ANY) 1.The name of the P.R.No. is not correctly mentioned in first para of the petition. 2. The name of the P.S. in Cause Title and Spl. G.R. case No. mentioned in Prayer portion do not tally with that of Rejection order.
120	D-WP(C)/37708/2025	PRASANT KUMAR MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 24 not neat.
121	D-WP(C)/37118/2025	KUNAL KUMAR SWAIN	2025-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund o f Rs. 50/- not paid.
122	D-WP(C)/37727/2025	ITISHREE TRIPATHY	2025-09-16	.Petition not correctly addressed to Honorable Court
123	D-FAO/37145/2025	RIMJHIMBALA PATI	2025-09-16	Period of Delay 136 days
124	D-WP(C)/37687/2025	PRASANT KUMAR MISHRA	2025-09-16	1. Page no.1 filed a twice in I.A.
125	D-WP(C)/36857/2025	DURGESH NARAYAN RATH	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. sl. nos. of paragraphs not correct in both the petition
126	D-WP(C)/37560/2025	BHARAT CHANDRA PANDA	2025-09-16	1. Page no 36 not legible.
127	D-BLAPL/28326/2025	NARENDRA PRASAD RATH	2025-09-16	1. In declaration under affidavit,No of paragraph of the application not furnished.
128	D-WP(C)/37429/2025	SUKANTA KUMAR DALAI	2025-09-16	1 .Annex-13 not mentioned in petition.
129	D-WP(C)/37380/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no- 4.I.A of the affidavit not correctly furnished.
130	D-MACA/37556/2025	AMIT KUMAR NATH	2025-09-16	1. Period of Delay 64 days 2. Court Fee Rs.6,256/ payable , not paid 3.Code not correct 4.statutory deposit not made
131	D-WP(C)/37614/2025	PRASANT KUMAR MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.46 and 47 not neat and legible.
132	D-WP(C)/37780/2025	DR. PRASANTA KUMAR MISHRA	2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 46 and 47 not neat.
133	D-CMP/37200/2025	JAGAJIBAN PRADHAN	2025-09-16	Date mentioned under A-4 does not tally with the Index.
134	D-WP(C)/37211/2025	AMITAV TRIPATHY	2025-09-16	Page nos.16 19 20 and 21 not legible.
135	D-WA/37270/2025	DEBASHIS TRIPATHY,A.G.A	2025-09-16	Code not correct 2.put up for further SR reg.limitation after disposal of IA
136	D-WA/37271/2025	SAROJ KUMAR JEE,A.G.A	2025-09-16	Code not indicating in original petition 2.put up for further SR after disposal of IA for calculation of limitation
137	D-ABLAPL/28645/2025	LAXMI CHARAN BEHERA	2025-09-16	.Subject Code incorrectly Mentioned
138	D-WP(C)/37667/2025	GOPINATH MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Date of Photocopies of O.L.R vide annex-7 not tally with Index. Page 49 to 53 not partial neat.
139	D-WP(C)/30920/2025	PRAVASH CHANDRA JENA	2025-09-16	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) C.Fee of Rs.6/- not paid.Paragraph not correctly mentioned in the affidavit.Honble Court not correctly mentioned in the I.A of the petitioner.
140	D-WP(C)/37745/2025	PRASANT KUMAR MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 and 26 not partial neat.
141	D-WP(C)/37502/2025	SAYANTAN PANDA	2025-09-16	30-OTHER DEFECT (IF ANY) 1. Index not paginated.2 Deponent not signed an affidavit.
142	D-ABLAPL/28256/2025	SUKANTA KUMAR PANDA	2025-09-16	1. Paragraphs in the Petition not properly serial numbered. Para 4 and 5 missing. 2. In the Affidavit, declaration about number of paragraphs in the petition not correct. The same be rectified after necessary correction in the petition. 3. Annexure 1 page 12 and 13 not legible. 4. Index not proper. Aadhar card not Annexure marked and not legible. 5.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated
143	D-BLAPL/28272/2025	JUGALA KISHORE PANDA	2025-09-16	1.As per rejection order under Annexure-2,Year of Special G.R.Case No. and the Lower court does not tally with Synopsis and petition.
144	D-WP(C)/37120/2025	KUNAL KUMAR SWAIN	2025-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund Rs. 50 /- not paid.
145	D-BLAPL/27986/2025	BIDYALOK MOHAPATRA	2025-09-16	1. Annexure 1 not attested. 2. The P.S. name Balasore has not been mentioned in Cause Title and petition in Cyber Crime and Economic Offences P.S. Case
146	D-ABLAPL/28385/2025	PRIYA RANJAN SINGH	2025-09-16	Year of the P.S. case mentioned incorrectly in synopsis and date chart page.
147	D-WP(C)/37480/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. I.A.of the affidavit in Sl.No.4 not correctly furnished.
148	D-ABLAPL/28519/2025	SUJIT KUMAR SWAIN	2025-09-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. page no 9 to 11 not legible
149	D-WP(C)/37483/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. I.A.of the affidavit in Sl.No.4 not correctly furnished.
150	D-WP(C)/37628/2025	AMITAV TRIPATHY	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
151	D-WP(C)/36936/2025	MAHENDRA KUMAR SAHOO	2025-09-16	30-OTHER DEFECT (IF ANY) Annex.10 and 11 not properly mentioned , as per index.
152	D-MATA/37351/2025	SUSHANTA KUMAR JOSHI	2025-09-16	nomenclature not correct, it may be register as RPFM
153	D-WP(C)/37249/2025	AMITAV TRIPATHY	2025-09-16	page nos.14 to 17 19 and 21 not legible.
154	D-WP(C)/36852/2025	RAMA CHANDRA JENA	2025-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
155	D-ABLAPL/28395/2025	BIDESHI KUMAR GHADEI	2025-09-16	Name of the Informant appearing in Para 1 be redacted.
156	D-WP(C)/37113/2025	KUNAL KUMAR SWAIN	2025-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid.
157	D-WP(C)/37425/2025	AMITAV TRIPATHY	2025-09-16	30-OTHER DEFECT (IF ANY) As per annx.2 , date not correct in index and sl.no.4 in affidavit of I.A .not proper.
158	D-WP(C)/37243/2025	AMITAV TRIPATHY	2025-09-16	page nos 30 and 31 not properly arranged.
159	D-TRP(C)/37810/2025	TUSAR KANTA MAHANTA	2025-09-16	OP NOT CORRECT IN INDEX PAGE
160	D-WP(C)/36923/2025	MAHENDRA KUMAR SAHOO	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. promotion order in annex.5, not correctly mentioned in index. 2.page no.21 not neat.
161	D-WP(C)/37242/2025	AMITAV TRIPATHY	2025-09-16	page nos.14 to 19 not neat and legible.
162	D-WP(C)/37775/2025	DR. PRASANTA KUMAR MISHRA	2025-09-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 46 and 47 not neat.
163	D-MATA/36902/2025	NIRANJAN SINGH (1)	2025-09-16	Period of Delay 2 days 2. good ground certificate not furnished
164	D-WA/37016/2025	SANJAY RATH,A.G.A	2025-09-16	appeal not maintainable,or-47 R-7/1 of cpc
165	D-WP(C)/37490/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name and Husband of the petitioner not correctly furnished in affidavit of the I.A. petition.
166	D-WP(C)/37290/2025	RAJIV KUMAR MAHANTA	2025-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. I.A.of the affidavit in Sl.No.4 not correctly furnished.
167	D-WP(C)/36854/2025	BIKRAM SENAPATI	2025-09-16	30-OTHER DEFECT (IF ANY) sl.nos. of paragraphs not correct in declaration of affidavit.
168	D-WP(C)/37430/2025	AMITAV TRIPATHY	2025-09-16	30-OTHER DEFECT (IF ANY) As per annex.2 date not correct in index and sl.no.4 of affidavit in I.A.not proper

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 16-09-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/801/2019	CMAPL/801/2019	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C. COPY OF ORDER 31.X.19 PASSED IN WP(C) 22695/18